

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

STARRED QUESTION NO:533
ANSWERED ON:03.05.2005
FAMILY COUNSELLING CENTRES
Manoj Dr. K.S.

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the number of Family Counselling Centres set up in the country during each of the last three years and the number of those functioning under the Central Social Welfare Board at present, State-wise;
- (b) the achievements made by these Centres during the above period;
- (c) whether any evaluation study has been conducted on the impact of the functioning of these centres on the society;
- (d) if so, the details and the outcome thereof; and
- (e) the number of districts proposed to be covered under these Centres during the Tenth Plan period?

Answer

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH)

(a),(b),(c),(d)&(e) A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 533 FOR 03.5.2005 REGARDING FAMILY COUNSELLING CENTRES BY DR. K.S. MANOJ

(a)&(b) The State-wise details of the number of Family Counselling Centres set up in the country during the last three years and the achievement/Number of beneficiaries is given at 'Annexure'.

(c)&(d) Yes, Sir. Evaluation study on the impact of the functioning of the Family Counselling Centres was done in March, 2004 by Tata Institute of Social Sciences (TISS), Mumbai.

The recommendations of the evaluation study inter-alia are:

(i) The services of the Family Counselling Centres are well accepted by the community as can be seen from the fact that practically all members of the family are now accessing their services.

(ii) There is a need to consolidate, strengthen and enhance the present FCCs.

(iii) The expansion of the scheme should be undertaken keeping in view the present distribution of FCCs in the different States and the size of the state so that there is a more even distribution of this service in the different States.

(iv) There is a need to expand the scope and objectives of the scheme of Family Counselling Centres.

(v) A 24-hour telephone Helping and a Short Stay Home could be other services provided by the center. It is now time that the centres function as Family Resource Centres which also include preventive and developmental services for different age groups such as family life education, pre and post-marital counselling, counselling for parents of prospective brides and bridegrooms, geriatric counseling, life skills education, group work with adolescent boys and girls etc.

(vi) There is a need to improve the present infrastructure of the centres in terms of physical as well as human resources.

(vii) The team strongly recommends revision of salaries so that it is on par with existing salary scales offered to social workers by NGOs and government organizations.

(e) All the districts in the country are covered except 130 districts. This is demand driven scheme. While considering new proposals for sanction of Family Counselling Centre, the uncovered districts are given priority.

Annexure

Statement showing the information in respect of part (a) & (b) of Lok Sabha Starred Question No. 533 for 03.05.2005

Sl. No.	States/Union Territories	No. of FCCs			Number of beneficiaries		
		2002-03	2003-04	2004-05	2002-03	2003-04	2004-05
1.	Andhra Pradesh	24	39	38	1560	4875	4750
2.	Arunachal Pradesh	3	3	2	55	375	250
3.	Assam	16	18	18	830	2250	2250
4.	Bihar/Jharkhand	48	61	53	2275	7625	6625
5.	Goa	1	2	2	65	250	250
6.	Gujarat	34	43	43	2080	5375	5375
7.	Haryana	16	18	14	966	2250	1875
8.	Himachal Pradesh	8	10	7	390	1250	875
9.	Jammu & Kashmir	3	8	8	195	1000	1000
10.	Karnataka	45	56	52	2535	7000	6500
11.	Kerala	35	36	35	2145	4500	4375
12.	Madhya Pradesh/Chhattisgarh	51	59/5	51/5	2395	7375/625	6375/1125
13.	Maharashtra	55	64	60	3655	8000	7500
14.	Manipur	5	9	8	275	1125	1500
15.	Meghalaya	3	2	1	165	250	125
16.	Mizoram	2	2	2	110	250	250
17.	Nagaland	2	2	4	55	250	1000
18.	Orissa	16	31	33	880	3875	4125
19.	Punjab	12	12	12	715	1500	1500
20.	Rajasthan	22	30	31`	650	3750	3875
21.	Sikkim	3	3	3	110	375	375
22.	Tamil Nadu	40	50	50	2401	6250	6250
23.	Tripura	7	9	8	385	1125	1000
24.	Uttrrar Pradesh/Uttranchal	43	54/6	57/6	2210	6750/750	7125/750
25.	West Bengal	32	37	35	1950	4625	4375
26.	A & N Islands	-	-	2	-	-	250
27.	Chandigarh	2	3	1	110	375	1000
28.	Delhi	34	33	31	2015	4125	3875
29.	Lakshadweep	1	-	-	-	-	-
30.	Pondicherry	4	4	4	260	500	1000